

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 437/2025**

**IN THE MATTER OF:**

**NEWS ITEM TITLED “CAG SLAMS GREATER NOIDA FOR  
ALLOWING FARMHOUSES ON HINDON FLOODPLAIN”  
APPEARING IN THE TIMES OF INDIA DATED 18.08.2025**

**VERSUS**

**GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY**

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**THROUGH COUNSEL**



BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.  
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PHONE NO.-7838248353

Date: 14.02.2026

Place: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 437/2025



**IN THE MATTER OF:**

NEWS ITEM TITLED "CAG SLAMS GREATER NOIDA FOR  
ALLOWING FARMHOUSES ON HINDON FLOODPLAIN"  
APPEARING IN THE TIMES OF INDIA DATED 18.08.2025

VERSUS

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

**REPLY ON BEHALF OF EXECUTIVE ENGINEER IRRIGATION  
CONSTRUCTION DIVISION, GHAZIABAD IN COMPLIANCE WITH  
ORDER DATED 19.01.2026 BY THE HON'BLE TRIBUNAL**

I, Raj kumar Vern, aged about 56 years, S/o Shri Nanak Chand Vern, posted as Executive Engineer do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.



2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

**I. BACKGROUND OF THE MATTER**

3. That, the present matter pertains to the alleged illegal construction of farmhouses on the floodplain of River Hindon, which were allegedly permitted by the Greater Noida Industrial Development Authority (GNIDA). The Hon'ble Tribunal, vide order dated **01.09.2025**, was pleased to register the present proceedings *suo motu* on the basis of a news item titled "**CAG slams Greater Noida for allowing farmhouses on Hindon floodplain**" published in *The Times of India* dated **18.08.2025**.
4. That, it is most humbly submitted that the issue concerning the **demarcation of the Floodplain Zone of River Hindon** is already under consideration before this Hon'ble Tribunal in O.A. No. **569 of 2023**, titled *Alok Kumar vs. Union of India & Ors.* In O.A. No. 569 of 2023, vide order dated 12.03.2024, the Hon'ble Tribunal had **directed to involve Survey of India in the floodplain zone demarcation process for river Hindon and Yamuna in districts Ghaziabad and Gautam Budh Nagar.** In the said matter, the Hon'ble Tribunal, vide order dated **18.12.2025**, was pleased to



direct as follows:

*"5. Sh. Ravindra Meena, Superintending Surveyor, Survey of India appearing virtually has sought time to examine the feasibility of preparing the 01-meter contour map by extrapolating the data which has already been received by dron survey.*

*6. The State as well as the Survey of India are also directed to disclose the stretch of river Hindon which is remaining to be surveyed in the next report.*

*7. List on 16.02.2026.*

Copies of orders dated 12.03.2024 and 18.12.2025 in O.A. 569 of 2023 are annexed herewith and collectively marked as *Annexure-1*.

5. That, the present matter was last listed for hearing on 19.01.2026, where the Hon'ble Tribunal directed as follows:

*"6. Counsel for the State of UP is directed to file an affidavit of the competent Authority of the Irrigation Department disclosing the status of demarcation of flood plain zone of river Hindon with specific reference to the stretch of river Hindon which is under consideration in this OA.*

*7. List on 16.02.2026"*

II. REPLY IS AS FOLLOWS



6. That, it is humbly submitted, the deponent vide letter no. **624/SNKG/NGT** dated **10.02.2026**, informed the Chief Engineer (Yamuna), Irrigation and Water Resources Department, U.P. about the **current status of demarcation of the floodplain of River Hindon in compliance with the directions of the Hon'ble Tribunal**, the details thereof are set out in the paras hereinbelow.

A copy of the letter dated 10.02.2026 is annexed herewith and marked as **Annexure-2**.

7. That, vide letter dated 10.02.2026, referred to hereinabove, it has been informed that the length of **River Hindon** is **56.600 km** within **District Ghaziabad** and **45.400 km** within **District Gautam Budh Nagar** (approximately **102 km** in total). It has been further stated that the **Survey of India** is undertaking the survey work for **demarcation of the Floodplain Zone**, covering an area of approximately **769 sq. km/ 102 km** length, in compliance with the directions of this Hon'ble Tribunal.

8. That, the Survey of India, vide letter nos. **4271/39-C-ED** dated **10.12.2025**, **4346/39-C-ED** dated **15.12.2025**, and **80/39-C-ED** dated **06.01.2026**, informed the deponent department regarding the status of the survey work of the floodplain of River Hindon. It was stated therein that, out of the total **769 sq. km** stretch of **River Hindon** falling within the districts of **Gautam Budh Nagar** and **Ghaziabad**, the **ORI and DEM** data for **305 sq. km** has already been provided to the deponent department.



Copies of letters dated 10.12.2025, 15.12.2025 and 06.01.2026 are annexed herewith and collectively marked as *Annexure-3*.

9. That, vide letter dated **15.12.2025**, mentioned above, it has further informed that, with respect to the remaining **569 sq. km**, survey work for **369 sq. km** has been assigned to **M/s Aarav Unmanned System Pvt. Ltd.**, which has completed drone survey work for **125 sq. km**. However, the balance survey area falls within the **Red and Yellow Zones determined by DGCA**, and accordingly, requisite permissions have been sought from the **MOCA**, the permission thereof is currently pending.
10. That, vide letter dated **15.12.2025** mentioned above, it was further informed that the remaining **200 sq. km** survey work shall be carried out by the Survey of India departmental drone team itself. It was stated that the said area falls within the **Red and Yellow Zone** as determined by the DGCA. It was further conveyed that the requisite permissions have already been granted by the Ministry of Civil Aviation, Ministry of Home Affairs, ATC Hindon, and ATC Safdarjung. ATC Hindon has permitted drone flying only on **Saturdays after 3:00 PM**. Despite the aforesaid permissions, **operational clearance is not being granted to the drone survey team, resulting in inordinate delay**.
11. That, vide letter dated **10.02.2026** (*Annexure-2 of this affidavit*), with respect to the current status of demarcation of the floodplain of River Hindon, it has further been informed as follows:



“... उक्त के दृष्टिगत सर्वे आफ इण्डिया द्वारा जनपद गाजियाबाद एवं गौतमबुद्धनगर में पडने वाले हिण्डन क्षेत्र 56.600 कि.मी. एवं 45.400 कि.मी. कुल कुल 102.00 कि.मी. क्षेत्र का के 1:25 के पैमाने पर 1 मी० कन्टूर इन्टरवेल के 11 मानचित्र की ड्राफ्ट की हार्ड कापी उसकी साफ्ट कापी डाटा तथा 01 मीटर कन्टूर अंतराल का कन्टूर डाटा की ड्राफ्ट कापी दिनांक 06.02.2026 को उपलब्ध करायी है। सर्वे आफ इण्डिया द्वारा हिण्डन नदी क्षेत्र का उपलब्ध कराया गया 305 वर्ग कि. मी. का डेम डाटा तथा 102 कि.मी. लम्बाई के 01 मीटर कन्टूर अंतराल के 11 मानचित्र दिनांक 09.02.2026 को नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी को फ्लड प्लेन जोनिंग अध्ययन के कार्य हेतु प्रेषित कर दिये गये है।

नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी द्वारा हिण्डन नदी के फ्लड प्लेन जोन के कार्य में 09 माह का समय लगना सूचित किया है। नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी द्वारा फ्लड प्लेन जोनिंग के अध्ययन उपरान्त सिंचाई विभाग को हिण्डन नदी के दोनो ओर फ्लड प्लेन जोन के 200-200 मीटर अन्तराल पर कोर्डिनेटस उपलब्ध कराया जायेगा नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी द्वारा उपलब्ध कराये गये कार्डिनेटस से हिण्डन नदी के दोनो ओर फ्लड प्लेन जोन के चिन्हीकरण का कार्य किया जायेगा। जिसमे लगभग 03 माह का समय लगना सम्भावित है।...”

A copy of letter dated 05.02.2026 through which Survey of India has provided the draft copy dated 06.02.2026 is annexed herewith and marked as **Annexure-4.**

12. That, the deponent, in faithful compliance with the directions of the Hon'ble Tribunal, is filing the present affidavit and remains duty-bound to ensure compliance with the directions in their true letter and spirit.

13. Hence, this reply is respectfully submitted for kind perusal of this Hon'ble Tribunal.

14. That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.



  
DEPONENT**VERIFICATION**

Verified at Noida on this 14 day of February 2026, that the contents of the above affidavit from paragraphs 1 to 14 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
DEPONENT  
ATTESTED  
K.P. YADAV  
NOTARY PUBLIC

14 FEB 2026

Item Nos.15 &amp; 16

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 275/2023  
(I.A. No.869/2023)

Mahesh Kumar

Applicant

Versus

State of Uttar Pradesh through Chief Secretary

Respondent(s)

With

Original Application No. 569/2023  
(I.A. No.719/2023)

Alok Kumar

Applicant

Versus

Union of India Ministry of Environment Forest  
& Climate Change

Respondent(s)

Date of hearing: 12.03.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Satyabeer Singh, Adv. for Applicant in OA 275/2023 (Through VC)  
Mr. Anand Mishra, Mr. Prashant Kanha & Ms. Nisha Rai, Advs. for  
Applicant in OA 569/2023

Respondent(s): Ms. Garima Prashad, AAG, Ms. Priyanka Swami & Ms. Simran Sehgal,  
Advs. for the State of UP  
Mr. Atul Kumar, ADM, Gautam Budh Nagar  
Mr. B.K. Singh, EE, Mr. Raj Kumar, EE & Ms. Vartika Tripathi, AE,  
Department of Irrigation, State of UP  
Mr. Vishal Singh & Mr. O.S. Bisht Mishra, Scientists  
Mr. N.P. Singh & Mr. Kuldeep Singh, Asst. Engineers  
Mr. Ravindra Kumar, Senior Advocate (Through VC), Mr. Binay Das, Mr.  
Vipin Kumar Saxena & Mr. Shivam Saksena, Advs. for Greater Noida  
Mr. Sumit Arora & Mr. Anshuman, Advs. for MoEF & CC in OA 569/2023  
Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)  
Mr. Nishi Kant Singh, Adv. for Noida Authority

Mr. Yagyawalkya Singh & Ms. Divya Swamy, Advs. for Ghaziabad  
Development Authority  
Mr. Rajesh Aggarwal, Adv. for Intervenor

## **ORDER**

1. The main issue in the original application is in respect to unauthorized construction in the flood plain zones of Yamuna and Hindon river in the villages namely, Lakhnawli, Greater Noida and Gautam Budh Nagar in Uttar Pradesh. By the order dated 29.01.2024 we had directed the State Government of Uttar Pradesh to expedite the process of demarcation of flood plain and to ensure completion of demarcation within one month. Accordingly, a period of one month was allowed.

2. Today, AAG appearing on behalf of Government of Uttar Pradesh has sought further of six months time based on the time schedule given by National Institute of Hydrology, Roorkee which has been engaged by Government of Uttar Pradesh. For the said study National Institute of Hydrology has quoted Rs. 42 Lakhs + GST with the study duration of Six months.

3. During the course of hearing, justification for the time period was tried to be put forth by the Council and officials from the Government of Uttar Pradesh. It was mentioned that one meter contour interval is being taken for depicting the various flooding scenarios and that based on 1 meter contour interval along with maximum flood level and other relevant parameters the flood plain zone will be demarcated. The officials of the State Government and the counsel are unable to justify the criteria of 1 meter contour. They were advised to provide justification or material to show the relevance of 1 meter which they were unable to provide. Hence, we are unable to understand the justification from one meter criteria.

4. In our earlier order dated 29.01.2024, we had made it clear that the “flood plain” as defined “River Ganga (Rejuvenation, Protection and Management) Authorities Order 2016” shall be followed. As per the said notification, flood plains of river Ganga and Tributaries are defined as the area which “comes under water on either side due to floods responding to its greatest flow or with a flood of frequency once in 100 years”.

5. Along with the joint report filled by Irrigation Department of Uttar Pradesh, a correspondence dated 05.02.2024 with Survey of India (SoI) has been annexed. As per the said communication, SoI has informed that topographical map of 25,000 and 50,000 is available with SoI for public use with 10 meter and 20 meter contour interval. SoI has also mentioned that one meter contour interval topographical map would require special survey.

6. The issue before us is to prevent encroachment on the flood plain, stop unauthorized constructions, prevent illegal mining, stop discharge of effluents and ensure that the integrity of River Yamuna is maintained with its free flow. Keeping in view the above objectives and the definition provided in the Ganga Rejuvenation Notification dated 07.10.2016 for the flood plain zone and keeping in view the reflected constrains for this matter at this stage, we are of the opinion that 1: 25000 scale map with 10 meter and 20 meter contour can be sufficient. If any specific construction and development, is to be taken up then, micro scale contour interval of 1 meter or 0.5 meter can be considered at a later stage by concerned departments.

7. Since as per the report of the Irrigation Department, Government of Uttar Pradesh has consulted SoI and has obtained their opinion, we are of the view that, SoI which is a national reputed surveying agency, be

engaged for demarcation of the floods plain zone of Yamuna and Hindon as per Ganga Rejuvenation Notification dated 07.10.2016.

8. Accordingly, we direct the Government of Uttar Pradesh to consider to engage SoI and complete the flood plain demarcation for Yamuna and Hindon falling within the State within a period of one month.

9. List this matter on 29.04.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 12, 2024  
Original Application No. 275/2023  
(I.A. No.869/2023)  
HB

Item No. 09 &amp; 10

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 275/2023  
(IA Nos. 38/2025 & 869/2023)

Mahesh Kumar

Applicant

Versus

State of UP &amp; Ors.

Respondent(s)

With

Original Application No. 569/2023  
(I.A. Nos. 158/2025, 817/2025, 240/2024 & 719/2023)

Alok Kumar

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 18.12.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Satyabeer Singh, Adv. for Applicant in OA 275/2023 (Through VC)

Respondents: Mr. Ravindra Kumar, Senior Advocate with Mr. Shivam Saksena, Advs. for Gr. Noida Authority  
Mr. Bhanwar Pal Singh Jadon, Mr. Shivansh Sharma, Ms. Atika Singh, Ms. Disha Tiwari, Ms. Gargi Chaturvedi & Ms. Anjali Sharma, Advs. for UPPCB  
Ms. Priyanka Swami & Ms. Meghna Singhal, Advs. for the Irrigation Department, State of UP  
Mr. Gigi. C. George, Adv. with Mr. Ravindra Meena (Through VC), Superintending Surveyor, Survey of India  
Mr. Ravindra Kumar, Senior Advocate with Ms. Shristi Gupta, Adv. for R - 7 in OA 569/2023  
Mr. Yagyawalkya Singh, Adv. for GDA in OA 569/2023 (Through VC)  
Mr. Sumit Arora, Adv. for R - 1 in OA 569/2023 (Through VC)  
Ms. Suman Arora, Adv. for CPCB in OA 569/2023  
Mr. Shrish Kohli & Mr. Rewant Singh, Advs. for R - 5 in OA 275/2023  
Mr. Rajesh Aggarwal & Ms. Deeksha Aggarwal, Advs. in I.A No. 38/2025 (Through VC)

**ORDER**

1. In the previous proceedings dated 17.09.2025, Learned Counsel for State of Uttar Pradesh (State of UP) had submitted that determination of

flood plain of river Yamuna in 3 kms stretch upstream of Okhla Barrage was remaining.

2. Sh. Ravindra Meena, Superintending Surveyor, Survey of India appearing virtually has stated that there is no difficulty in completing the exercise by 15.01.2026, data will be supplied to Irrigation Department, State of UP.

3. Tribunal in this OA is examining the issue of demarcation of flood plain zone of river Hindon specially in District Ghaziabad and Gautam Budh Nagar.

4. Learned Counsel for the State as also Sh. Ravindra Meena, Superintending Surveyor, Survey of India appearing virtually have informed that Survey of India has assigned the work for doing the survey of 850 sq.km. but some of the area was falling in red and yellow zone of DGCA, therefore, the area was re-assessed to 769 sq.km. out of which the data for 200 sq.km. has been provided by Survey of India to Irrigation Department, State of UP and so far as 369 sq.km. is concerned, work of survey of 125 sq.km. has been completed. It has been stated that this data will be supplied by 31.12.2025. In respect of 444 sq.km., it is stated that permission for 185 sq.km has been granted and that 256 sq.km. is falling in red and yellow zone and high-rise buildings are existing in the said area, therefore, there is a difficulty.

5. Sh. Ravindra Meena, Superintending Surveyor, Survey of India appearing virtually has sought time to examine the feasibility of preparing the 01 meter contour map by extrapolating the data which has already been received by drown survey.

6. The State as well as the Survey of India are also directed to disclose the stretch of river Hindon which is remaining to be surveyed in the next report.

7. List on 16.02.2026.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

December 18, 2025

Original Application No. 275/2023

(IA Nos. 38/2025 & 869/2023) &

Original Application No. 569/2023

(I.A. Nos. 158/2025, 817/2025, 240/2024 & 719/2023)

JG.

कार्यालय अधिशासी अभियन्ता  
सिंचाई निर्माण खण्ड, गाजियाबाद

पत्रांक : 624 / सिनिखगा / एन0जी0टी0

दिनांक : 10 / 02 / 2026

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित वाद संख्या 437 / 2025 News Item Titled " Cag Slams Greater Noida for Allowing Farmhouses on Hindon Flood Plain" Appearing In The Times Of India Dated 18-8-2025 बनाम ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण मे पारित आदेश दिनांक 19.01.2026 के सम्बन्ध में।

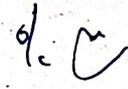
अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित वाद संख्या 437 / 2025 News Item Titled " Cag Slams Greater Noida for Allowing Farmhouses on Hindon Flood Plain" Appearing In The Times Of India Dated 18-8-2025 बनाम ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण मे पारित आदेश दिनांक 19.01.2026 के बिन्दु संख्या 4 के सम्बन्ध में आख्या उपलब्ध कराये जानी की वांछना की गयी है।

अतः उक्त के अनुक्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित वाद संख्या 437 / 2025 News Item Titled " Cag Slams Greater Noida for Allowing Farmhouses on Hindon Flood Plain" Appearing In The Times Of India Dated 18-8-2025 बनाम ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण में इस खण्ड से सम्बन्धित आख्या संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:—उपरोक्तानुसार।

  
अधिशासी अभियन्ता

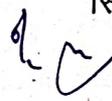
 सिंचाई निर्माण खण्ड, गाजियाबाद

पत्रांक: 624 / सिनिखगा / एन0जी0टी0 / तदिनांक 10 / 02 / 2026

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

1- मुख्य अभियन्ता (यमुना) सिंचाई एवं जल संसाधन विभाग, उ0प्र0, ओखला।

  
अधिशासी अभियन्ता

 सिंचाई निर्माण खण्ड, गाजियाबाद

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित वाद संख्या 437/2025 News Item Titled "Cag Slams Greater Noida for Allowing Farmhouses on Hindon Flood Plain" Appearing In The Times Of India Dated 18-8-2025 बनाम ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण मे पारित आदेश दिनांक 19.01.2026 के सम्बन्ध में आख्या।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित वाद संख्या 437/2025 News Item Titled "Cag Slams Greater Noida for Allowing Farmhouses on Hindon Flood Plain" Appearing In The Times Of India Dated 18-8-2025 बनाम ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण मे पारित आदेश दिनांक 19.01.2026 के बिन्दु संख्या 4 के सम्बन्ध में आख्या उपलब्ध कराये जानी की वांछना की गयी है। जिसका सारवान अंश निम्नवत है:-

4. "The NMCG has filed the report dated 31.12.2025 enclosing therewith the letters dated 01.10.2025 and 30.12.2025 sent to the GNIDA to furnish the details of flood plain demarcation and status of illegal construction. Learned counsel appearing for the NMCG submits that the demarcation of flood plains of river Hindon is to be done by the Irrigation Department of the State of UP, therefore, their reply is necessary in this regard."

उक्त के सम्बन्ध में अवगत कराना है कि जनपद गाजियाबाद एवं गौतमबुद्धनगर में हिण्डन नदी के क्षेत्र का फ्लड प्लेन जोन के चिन्हीकरण एवं सीमांकन का कार्य सिंचाई विभाग द्वारा कराया जा रहा है। जनपद गौतमबुद्धनगर में हिण्डन नदी 45.400 कि.मी. तथा जनपद गाजियाबाद में 56.600 कि.मी. लम्बाई में बहती है। मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ०ए० संख्या 569/2023 आलोक कुमार बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 02.11.2023 जो हिण्डन नदी व यमुना नदी के डूब क्षेत्र के चिन्हीकरण एवं सीमांकन से सम्बन्धित है, में हिण्डन नदी के फ्लड प्लेन जोन का निर्धारण में गंगा नदी (संरक्षण, सुरक्षा एवं प्रबंधन) प्राधिकरण आदेश 2016 [भारत का राजपत्र संख्या 2458/2016/अश्विन 15, 1938 नई दिल्ली दिनांक 07.10.2016] का संदर्भ लिया गया है जिसका सारवान अंश निम्नवत है:-

"3 (एल) बाढ़ मैदान" का अर्थ गंगा नदी व उसकी उपनदियों के ऐसे क्षेत्र से है जो इसके अधिकतम प्रवाह के संगत बाढ़ अथवा 100 वर्ष में एक बार आने वाली बाढ़ के समान बाढ़ के कारण दोनो ओर जल के अंदर आ जाता है।"

मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 12.03.2024 एवं दिनांक 29.04.2024 में निर्देश दिये गये हैं कि फ्लड प्लेन जोन के सीमांकन के कार्य हेतु सर्वेक्षण आफ इण्डिया को सम्मिलित करते हुए कराया जाये।

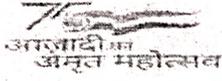
मा० एन०जी०टी० के उक्त आदेशों के क्रम में सर्वे आफ इण्डिया द्वारा जनपद गाजियाबाद में हिण्डन नदी क्षेत्र 56.600 कि.मी. तथा जनपद गौतमबुद्धनगर में 45.400 कि.मी. के क्षेत्र का, कुल लम्बाई 102 कि.मी. के 850 वर्ग कि.मी. का सर्वे के सापेक्ष (संशोधित 769 वर्ग कि.मी. का सर्वे) Lidar Sensor and High Resolution Optical Camera Mounted on Aircraft द्वारा किया जा रहा है। वर्तमान में 305 वर्ग कि.मी. क्षेत्र का सर्वे का कार्य पूर्ण हो गया है। जिसमें सर्वे आफ इण्डिया द्वारा 200 वर्ग कि.मी. का DEM Data दिनांक 28.02.2025 को तथा 105 वर्ग कि.मी. का DEM Data दिनांक 07.01.2026 को उपलब्ध करा दिया गया है। साथ ही सर्वे आफ इण्डिया द्वारा अवगत कराना है कि हिण्डन नदी के 464 वर्ग कि.मी. क्षेत्र का सर्वेक्षण कार्य अवशेष है। अवशेष कार्य हिण्डन नदी के कुछ क्षेत्रों का रेड तथा येलो जोन में होने सम्बन्धित ए०टी०सी तथा विभागों से अनुमति प्राप्त न होने, अधिक कोहरा के कारण कम दृश्यता होने आदि कारणों से Data Acquisition नहीं हो पा रहा है।

उक्त के दृष्टिगत सर्वे आफ इण्डिया द्वारा जनपद गाजियाबाद एवं गौतमबुद्धनगर में पडने वाले हिण्डन क्षेत्र 56.600 कि.मी. एवं 45.400 कि.मी. कुल कुल 102.00 कि.मी. क्षेत्र का के 1:25 K पैमाने पर 1 मी० कन्टूर इन्टरवेल के 11 मानचित्र की ड्राफ्ट की हार्ड कापी उसकी साफ्ट कापी डाटा तथा 01 मीटर कन्टूर अंतराल का कन्टूर डाटा की ड्राफ्ट कापी दिनांक 06.02.2026 को उपलब्ध करायी है। सर्वे आफ इण्डिया द्वारा हिण्डन नदी क्षेत्र का उपलब्ध कराया गया 305 वर्ग कि.मी. का DEM Data तथा 102 कि.मी. लम्बाई के 01 मीटर कन्टूर अंतराल के 11 मानचित्र दिनांक 09.02.2026 को नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रुडकी को फ्लड प्लेन जोनिंग अध्ययन के कार्य हेतु प्रेषित कर दिये गये हैं।

नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी द्वारा हिण्डन नदी के फ्लड प्लेन जोन के कार्य में 09 माह का समय लगना सूचित किया है। नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी द्वारा फ्लड प्लेन जोनिंग के अध्ययन उपरान्त सिंचाई विभाग को हिण्डन नदी के दोनो ओर फ्लड प्लेन जोन के 200-200 मीटर अन्तराल पर कोर्डिनेट्स उपलब्ध कराया जायेगा नेशनल इन्स्टीट्यूट आफ हाईड्रोलोजी जल विज्ञान भवन, रूडकी द्वारा उपलब्ध कराये गये कार्डिनेट्स से हिण्डन नदी के दोनो ओर फ्लड प्लेन जोन के चिन्हीकरण का कार्य किया जायेगा। जिसके लगभग 03 माह का समय लगना सम्भावित है।

अतः उक्त आख्या सूचनार्थ प्रेषित है।

  
अधिशाली अभियन्ता  
सिंचाई निर्माण खण्ड, गाजियाबाद



भारत सरकार  
GOVT. OF INDIA



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निदेशक का कार्यालय/Office of Director  
भारतीय सर्वेक्षण विभाग/Survey of India  
मानचित्र भवन/Manchitra Bhawan  
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)  
Uttar Pradesh G.D.(Northern Zone)  
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ०प्र०)  
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 4271/39-C-ED(Court case)  
सेवा में,

दिनांक:- 10/12/2025

अधिसासी अभियन्ता,  
सिंचाई निर्माण खण्ड, गाजियाबाद।

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ. ए. संख्या - 569/2023 अलोक कुमार बनाम यूनियन ऑफ इंडिया व अन्य में पारित आदेशों के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड जोन के चिन्हीकरण एवं सीमांकन के संबंध में।

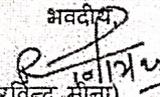
संदर्भ:- आपके कार्यालय का पत्रांक- 4508/सिनिखगा/एन.जी.टी. दिनांक 06/12/2025  
महोदय,

उपरोक्त विषयक संदर्भित पत्र के अनुक्रम में लेख है इस कार्यालय द्वारा हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एवं सीमांकन से संबंधित 200 वर्ग किमी. का ORI व 0.5 मी Accuracy का DEM पूर्व में उपलब्ध करा दिया गया है, शेष क्षेत्र DGCA द्वारा निर्धारित Red Zone में पड़ने के कारण इस कार्यालय द्वारा MOCA, MHA तथा Hindon Air Port Authority द्वारा Drone flying हेतु अनुमति मांगी गयी थी। MOCA तथा MHA द्वारा Drone flying की अनुमति मिलने के पश्चात् Hindon Airport Authority द्वारा सिर्फ शनिवार को 15.00 बजे के बाद ड्रोन उड़ाने की अनुमति दी गयी है।

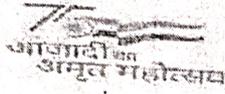
इस कार्यालय द्वारा शेष क्षेत्र में से लगभग 125 वर्ग किमी. क्षेत्र का ड्रोन डाटा संग्रहण का कार्य पूर्ण करा लिया गया है। जिसका डाटा प्रोसेसिंग तथा QA/QC का कार्य जारी है। QA/QC का कार्य पूर्ण होने के पश्चात् उपरोक्त डाटा भी आपको शीघ्र उपलब्ध करा दिया जायेगा।

शेष क्षेत्र के सर्वेक्षण हेतु कार्यालय द्वारा ड्रोन टीम क्षेत्र में कार्यरत की गयी है, परन्तु सप्ताह में शनिवार को 15.00 बजे के बाद सर्वेक्षण कार्य करने में आने वाली कठिनाईयों के कारण सर्वेक्षण कार्य सुगमता से पूर्ण नहीं हो पा रहा है। कार्य पूर्ण होते ही शेष समस्त डाटा आपके कार्यालय को उपलब्ध करा दिया जायेगा। हिण्डन Airport Authority द्वारा क्षेत्र में ड्रोन सर्वेक्षण कार्य हेतु दी जाने वाली NOC हेतु आपके स्तर पर भी प्रयास किये जाने का अनुरोध है।

संलग्न:- यथोपरि।

भवदीय  
  
(रविन्द्र मीना)  
अधीक्षण सर्वेक्षक  
कृते निदेशक

- प्रतिलिपि:-
1. अपर महासर्वेक्षक, उत्तरी क्षेत्र, दिल्ली कैंट को सूचनार्थ प्रेषित।
  2. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, उ०प्र० लखनऊ।
  3. मुख्य अभियन्ता (यमुना), सिंचाई एवं जल संसाधन विभाग, उ०प्र० ओखला।
  4. अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।



भारत सरकार  
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उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरी क्षेत्र)  
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5, विभूतिखण्ड, गोमतीनगर, लखनऊ - 226010 (उ०प्र०)  
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 4346/39-C-ED (Court case)

दिनांक:- 15/12/2025

सेवा में,

अधिशर्सी अभियन्ता,

सिंचाई निर्माण खण्ड, गाजियाबाद।

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ ए संख्या - 569/2023 अलोक कुमार बनाम यूनियन ऑफ इंडिया व. अन्य में पारित आदेशों के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड जोन के चिन्हीकरण एवं सीमांकन के संबंध में।

- संदर्भ:- 1. आपके कार्यालय का पत्रांक- 4630/सिनिखगा/एन.जी.टी. दिनांक 11/12/2025  
2. इस कार्यालय का पत्र संख्या त-4271/39-C-ED (Court case) दिनांक 10/12/2025

महोदय,

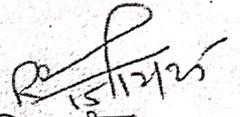
उपरोक्त विषयक सदंभित पत्रों के अनुक्रम में लेख है कि पूर्व में इस कार्यालय में आपके कार्यालय द्वारा उपलब्ध कराये क्षेत्र पर प्लान कर आपको 850 वर्ग किमी. क्षेत्र के सर्वेक्षण प्लान व सर्वेक्षण का व्यय विवरण उपलब्ध कराया गया था। परन्तु उपरोक्त क्षेत्र DGCA द्वारा निर्धारित Red एवं Yellow Zone में पड़ने के कारण उपरोक्त क्षेत्र को पुनः संशोधित करने के पश्चात् नया क्षेत्र अब केवल 769 वर्ग किमी. का रह गया है जिसमें से 200 वर्ग किमी. का डाटा आपको पूर्व में उपलब्ध करा दिया गया है। शेष 569 वर्ग किमी. क्षेत्र से 369 वर्ग किमी. क्षेत्र का सर्वेक्षण के लिए M/S Aarav Unmanned System Pvt. Ltd. को कार्य आदेश जारी किया गया था, फर्म द्वारा लगभग 125 वर्ग किमी. क्षेत्र का सर्वेक्षण कार्य पूरा कर लिया गया है। फर्म द्वारा डाटा जमा करने के पश्चात् कार्यालय में QA/QC हेतु जमा किया जाना शेष है। फर्म द्वारा डाटा जमा करने के पश्चात् कार्यालय द्वारा QA/QC में यदि डाटा उचित पाया जाता है तो वह कार्यालय द्वारा आपको 31 दिसम्बर, 2025

तक उपलब्ध करा दिया जायेगा। शेष 256 वर्ग किमी. का क्षेत्र DGCA द्वारा निर्धारित Red व Yellow Zone में पड़ने एवं उक्त क्षेत्र में High Rise Building होने के कारण ड्रोन फ्लाइट हेतु 300 मीटर AGL पर ड्रोन फ्लाइट अनुमति हेतु MOCA से पत्राचार किया है। परन्तु ड्रोन फ्लाइट अनुमति न मिलने के कारण सर्वेक्षण कार्य लम्बित है। शेष 200 वर्ग किमी. का कार्य विभागीय ड्रोन टीम द्वारा किया जाना निर्धारित है। उक्त 200 वर्ग किमी. क्षेत्र भी DGCA द्वारा निर्धारित Red, Yellow Zone में पड़ने के कारण MOCA, MHA तथा Hindon व Sufderjung ATC द्वारा अनुमति कार्यालय को प्राप्त हुई है, परन्तु ATC Hindon द्वारा सप्ताह में सिर्फ शनिवार को दोपहर 15.00 बजे के पश्चात् सर्वेक्षण कार्य करने की अनुमति दी जाने के पश्चात् भी ड्रोन सर्वेक्षण टीमों को ड्रोन फ्लाइट की अनुमति नहीं दी जा रही है। उपरोक्त अनुमति के अनुसार इस कार्यालय द्वारा किया जा रहा 200 वर्ग किमी. का कार्य लगभग 60 सप्ताह के पश्चात् ही पूर्ण किया जा सकने के पश्चात् ही आपको सम्पूर्ण डाटा उपलब्ध कराया जा सकेगा।

उपरोक्त ड्रोन सर्वेक्षण कार्य हेतु दी जाने वाली अनुमति (NOC) हेतु क्रमशः MOCA तथा हिण्डन एयरपोर्ट से आपके स्तर पर भी प्रयास किये जाने का अनुरोध है।

संलग्न:- यथोपरि।

भवदीय,

  
(रविन्द्र मीना)

अधीक्षण सर्वेक्षक  
कृते निदेशक

- प्रतिलिपि:-
1. अपर महासर्वेक्षक, उत्तरी क्षेत्र, दिल्ली कैंट को सूचनार्थ प्रेषित।
  2. मुख्य अभियन्ता (जल संसाधन), सिंचाई एवं जल संसाधन विभाग, 30प्र0 लखनऊ।
  3. मुख्य अभियन्ता (यमुना), सिंचाई एवं जल संसाधन विभाग, 30प्र0 ओखला।
  4. अधीक्षण अभियन्ता, ड्रेनेज मण्डल, गाजियाबाद।



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निदेशक का कार्यालय/Office of Director  
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मानचित्र भवन/Manchitra Bhawan  
उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)  
Uttar Pradesh G.D (Northern Zone)  
5, विभूतिखण्ड, गोमतीनगर, लखनऊ -226010(उ0प्र0)  
5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 80 /39-सी (कोर्ट केस)  
सेवा में,

दिनांक: 06/01/2026

अधिशायी अभियन्ता,  
सिंचाई निर्माण खण्ड, गाजियाबाद।

विषय:- मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में विचाराधीन ओ०ए० संख्या 569/2023, आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एवं सीमांकन के संबंध में।  
संदर्भ:- इस कार्यालय का पत्र संख्या:- त-810/39-C-ED (Court case) दिनांक 27/02/2025

महोदय,

उपरोक्त विषय के संबंध में आपको अवगत कराना है कि हिण्डन नदी के कुल 769 वर्ग किमी. (संशोधित) क्षेत्रफल में से लगभग 200 वर्ग किमी. का ड्रोन सर्वेक्षित (ORI, DEM) डाटा इस कार्यालय द्वारा आपको संदर्भित पत्र द्वारा उपलब्ध कराया जा चुका है।  
शेष क्षेत्र 569 वर्ग किमी. में से लगभग 105 वर्ग किमी. का ड्रोन सर्वेक्षित (ORI, DEM) डाटा आपको इस कार्यालय के श्री विवेक यादव, एम.टी.एस. को संलग्नित बीजक संख्या R.K/..१५./UPGD, Lucknow दिनांक 06/01/2026 के अन्तर्गत उपलब्ध कराया जा रहा है। उपरोक्त डाटा आप पूर्व में उपलब्ध करायी गयी हार्ड डिस्क में कॉपी कर वर्तमान हार्ड डिस्क श्री विवेक यादव, एम.टी.एस. के साथ इस कार्यालय को वापस भिजवाने की कृपा करें।  
शेष क्षेत्र का ड्रोन डाटा संग्रहण का कार्य प्रगति पर है। ड्रोन डाटा संग्रहण के पश्चात् शेष डाटा आपको उपलब्ध कराया जायेगा। उक्त आपको सूचनार्थ प्रेषित है।  
उक्त आपके सूचनार्थ प्रेषित है।

संलग्न:- यथोपरि।

भवदीय,  
प्रदीप सिंह  
26/01/2026  
(प्रदीप सिंह)

अधिकारी सर्वेक्षक,  
कृते निदेशक

प्रतिलिपि:- अपर महासर्वेक्षक, उत्तरी क्षेत्र चण्डीगढ़ को सूचनार्थ प्रेषित।

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अति महत्वपूर्ण कोर्ट केस

आजादी का  
अमृत महोत्सव

भारत सरकार  
GOVT. OF INDIA



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उत्तर प्रदेश भू-स्थानिक निदेशालय (उत्तरीक्षेत्र)  
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5, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)

पत्र सं० त- 403 /39-सी (कोर्ट केस)  
सेवा में,

दिनांक: 05/02/2026

अधिशायी अभियन्ता,

सिंचाई निर्माण खण्ड, गाजियाबाद।

विषय:- मा० राष्ट्रीय हरित अभिकरण नई दिल्ली में विचाराधीन ओ०ए० संख्या 569/2023, आलोक कुमार बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के अनुपालन में जनपद गौतमबुद्धनगर एवं गाजियाबाद में हिण्डन नदी के फ्लड प्लेन जोन के चिन्हीकरण एवं सीमांकन के संबंध में।

संदर्भ:- इस कार्यालय का पत्र संख्या:- त-389/39-C-ED (Court case) दिनांक 04/02/2026

महोदय,

उपरोक्त विषय व इस निदेशालय के संदर्भित पत्र के अनुक्रम में हिण्डन नदी क्षेत्र का 1:25k पैमाने पर, 11 मानचित्र की हार्ड कॉपी उनका सफ्ट कॉपी डाटा तथा 01 मीटर कन्टूर अंतराल का कन्टूर डाटा आपको इस कार्यालय के श्री अजय सिंह, एम.टी.एस. को संलग्नित बीजक संख्या R.K/114/UPGD, Lucknow दिनांक 05/02/2026 के अन्तर्गत उपलब्ध कराया जा रहा है।

उक्त आपको सूचनार्थ प्रेषित है।

भवदीय,

संलग्न:- यथोपरि।

05.02.26 .

(पवन कुमार द्विवेदी)

अधिकारी सर्वेक्षक/तकनीकी अधिकारी,

कृते निदेशक

प्रतिलिपि:- अपर महासर्वेक्षक, उत्तरी क्षेत्र चण्डीगढ़ को सूचनार्थ प्रेषित।